

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.227 - IA/1475(AHM)2023  
in  
**CP(IB)/101(AHM)2023**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

State Bank Of India  
V/s  
Bipin Tribhovandas Ganatra

.....Applicant

.....Respondent

**Order delivered on: 26/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Kamil Lokhandwala, Adv.  
For the SBI : Ms. M A Gogia, Adv.  
For the Personal Guarantor :Mr. Chaitanya Patel, Adv.

**ORDER**

**IA/1475(AHM)2023**

Heard Ld. Counsel for the applicant, SBI and Personal guarantor.

Order is reserved.

-sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**